

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3161  
ANSWERED ON:09.12.2009  
OUTSTANDING DUES OF KENDRIYA BHANDAR  
Singh Shri Sushil Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether Kendriya Bhandar is to recover outstanding dues from various Government departments;
- (b) if so, the details thereof including the total amount outstanding as on date, Ministry/Department-wise;
- (c) the details of efforts made to recover the outstanding dues and achievements made as a result thereof;
- (d) whether the provisions of GFRs-2005 have been adopted by Kendriya Bhandar for regulating the procurement of various items/equipments by them; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

(a): Yes, Sir.

(b): Kendriya Bhandar supplies Stationery, Grocery/Consumer items on credit basis to various offices/sub-offices of Central/State Government Departments besides non-government/private organizations. As per the audited accounts of the Society an amount of Rs.71.08 crores was outstanding as on 31st March, 2009, the categorization/ grouping of which is enclosed as per Annexure-I. Kendriya Bhandar is dealing with thousands of sub-offices/offices autonomous bodies etc. of the Central Government/State Government and varying amounts are outstanding from them. However, the details of larger amounts which are outstanding, are enclosed as per Annexure-II.

(c): The efforts made to recover the dues, inter-alia, include the following:

- (i) Regular monitoring.
- (ii) Personal visits to defaulters.
- (iii) Suspension of further supplies to defaulters.
- (iv) Reminders and follow up at senior levels.

(d)&(e): As Kendriya Bhandar is involved in trading, Kendriya Bhandar has adopted a Purchase Policy duly approved by its Board of Directors and the items in Kendriya Bhandar are procured from registered suppliers as per provision of the Purchase Policy of Kendriya Bhandar.